

Plan for overhauling the working of Public Sector Undertakings

2337. SHRI DURGA CHAND: Will the Minister of FINANCE be pleased to state:

(a) whether Government are contemplating to formulate a plan for overhauling the working of the various Public Sector Undertakings;

(b) if so, what are the details thereof;

(c) whether any periodical survey is undertaken by Government of the functioning of these undertakings; and

(d) if so, what are the details thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (d). While no special plan has been formulated for overhauling the working of the various public sector undertakings. Government constantly strike to improve their functioning. In this context Government have introduced a suitable Management Information System for performance review and control. Based on these reviews suitable remedial action is taken where necessary. Government are particularly trying to improve the functioning of public sector enterprises by increasing productivity, capacity utilisation, effective cost control, improved industrial relations and better marketing.

उत्तर प्रदेश में अफीम की खेती के अन्तर्गत भूमि

2338. श्री राजेन्द्र कुमार शर्मा : क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश में अफीम की खेती के लिए अनिश्चित भूमि पर खेती करने का निर्णय किया है ;

(ख) यदि हां, तो 1977-78 में इस योजना के अन्तर्गत कुल कितनी एकड़

भूमि की वर्ग और उससे कुल कितना उत्पादन हुआ; और

(ग) वर्ष 1978-79 के लिए उसका लक्ष्य कितना रखा गया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सतीश शर्मा) : (क) और (ख). उत्तर प्रदेश राज्य में अफीम की खेती के लिए फसल मीसम 1976-77 में 16,575 हेक्टेयर के मुकाबले चालू फसल मीसम 1977-78 में 19,558 हेक्टेयर रकबे के लिए लाइसेंस दिये गये हैं। चालू पोस्त मीसम में अफीम की उपज की मात्रा के बारे में सूचना उपलब्ध नहीं है क्योंकि पोस्त की फाल से अफीम अफीम पूरी तरह निकाली जाती बाकी है।

(ग) अगले फसल मीसम अर्थात् 1978-79 में अफीम की काश् के अन्तर्गत लागू जाने वाले रकबे के बारे में कार्ड जुलाई-अगस्त, 1978 के महीनों में लाइसेंस जारी करने की नीति तैयार करते समय विचार किया जायेगा।

Rate of Private investment in Industry

2339. DR. MURLI MANOHAR JOSHI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the rate of private investment in the industry is not commensurate with the concessions given by Government and the industry have made use of those concessions only to derive benefits from Government; and

(b) if so, what further steps are proposed to be taken to accelerate the pace of investment and also to ensure the proper use of the concessions already given?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Measures to stimulate investment in private in-